<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 227 of 2016 & IA NO. 802 OF 2017

Dated: 25th October, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of: Jharkhand Urja Sancharan Nigam Ltd. Vs.				Appellant(s)
Jharkhand State Electricity Regu	lato	ry Commission	••••	Respondent(s)
Counsel for the Appellant(s)	:	Mr. Himanshu Shekhar Mr. Aabhas Parimal Mr. Jamnesh Kumar		
Counsel for the Respondent(s)	:	Mr. Farrukh Rasheed for R-	1	

<u>ORDER</u>

I.A. No. 802 of 2017

(Appln. for condonation of delay in filing rejoinder)

Delay in filing rejoinder is condoned and rejoinder is taken on record.

Application is disposed of.

Appeal No. 227 of 2016

It is represented that pleadings are complete.

List the matter for hearing on 16.01.2018.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/tpd